

### Tribunals set up for the settlement of River Vally Disputes

4606. DR. BALDEV PRAKASH: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the names of various tribunals set up for the settlement of the River Valley Disputes together with the names and number of members of each; and the date when each of these Tribunals was set up;

(b) number of awards announced so far by any of these Tribunals and whether any of the awards has been implemented so far;

(c) reasons for not setting up of Tribunal in the case of allocation of waters between Punjab and Haryana; and

(d) the total expenditure incurred so far on these Tribunals?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) The requisite information is given in the annexed Statement.

(b) The Krishna Water Disputes Tribunal gave its final order on the 27th May, 1976. It was published in the Gazette of India on the 31st May, 1976 making the order final and binding on the party States who have to implement it.

(c) Determination of the rights and liabilities of the successor States of Punjab and Haryana, which include rights to receive and to utilise the waters available as a result of the projects of Bhakra-Nangal and Beas, arises out of the re-organization of the erstwhile Punjab State and is governed by the provisions of the Section 78 (1) of the Punjab Re-organisation Act, 1966. This matter does not fall within the purview of the Inter-State Water Disputes Act, 1956.

(d) The total expenditure incurred upto end of March, 1977 on these three Tribunals is as under:—

(i) Godavari Tribunal	Rs. 12,63,223/-
(ii) Krishna Tribunal (upto 23-7-1976)	Rs. 30,72,611/-
(iii) Narmada Tribunal	Rs. 43,76,099/-

### STATEMENT

1	Name of the Tribunal set up to resolve water disputes.	*Godavari Water Disputes Tribunal.	*Krishna Water Disputes Tribunal.	Narmada Water Disputes Tribunal.
2	} Composition of the Tribunal.	1. Shri Justice R.S. Bachawat, CHAIRMAN.	1. Shri Justice R.S. Bachawat, CHAIRMAN.	1. Shri Justice V. Ramaswami, CHAIRMAN.
3		2. Shri Justice D. M. Bhandari, MEMBER.	2. Shri Justice D. M. Bhandari, MEMBER.	2. Shri Justice V. P. Gopalan Nambiyar, MEMBER.
		3. Shri Justice D. M. Sen, MEMBER.	3. Shri Justice D. M. Sen, MEMBER.	3. Shri Justice A. K. Sinha, MEMBER.
4	Date of Setting up of the Tribunal.	10th April, 1969.	10th April, 1969.	6th October, 1969.

\*N.B.:—1. The Chairman and Members were common to both these Tribunals.

2. Krishna Water Disputes Tribunal was dissolved w.e.f. 23-7-1976.